



2026:AHC:29882

## HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 4005 of 2026

Lalji

.....Petitioner(s)

Versus

State Of U.P. And 14 Others

.....Respondent(s)

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|                           |   |                                             |
|---------------------------|---|---------------------------------------------|
| Counsel for Petitioner(s) | : | Gyanendra Kumar Mishra, Ramesh Kumar Mishra |
| Counsel for Respondent(s) | : | Azad Rai, C.S.C.                            |

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**Court No. - 6**

**HON'BLE PRAKASH PADIA, J.**

1. Learned Standing Counsel accepted notice on behalf of respondent Nos.1 to 5 and Sri Azad Rai, learned counsel for respondent No.6.
2. Issue notice to the respondent Nos.7 to 15 from normal mode as well as Register/Speed Post A.D also.
3. Steps be taken within a week.
4. List this matter on the date fixed in the office.

**(Prakash Padia,J.)**

**February 11, 2026**

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